

Loans to State for Development Schemes

*1464. **Shri E. M. Rao:** Will the Minister of Finance be pleased to state:

(a) the steps taken so far to pursue and follow up the loans that have been granted to different State Governments for their development schemes to ensure that they are properly utilised and not diverted to purposes other than those for which they are meant;

(b) the conditions of repayment of loans granted for developmental purposes;

(c) the names of States, if any, that have defaulted in respect of fulfilment of the conditions governing grant of such loans regarding payment of interest, repayment of loan etc.;

(d) action taken or proposed to be taken in respect of such defaulters;

(e) whether there is any proposal to rationalise loan policy consistent with the aims and objectives of the Second Five Year Plan; and

(f) if so, the details of such rationalisation scheme?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) At the time of the sanction of the loan the sanction letter invariably indicates the purpose for which the loan is to be utilised. Utilisation of the loan amount is thereafter checked by audit in the normal course.

(b) The conditions of repayment are determined after taking into consideration various relevant factors e.g. the purpose of the loan, the market rate of interest prevailing at the time of sanction, etc.

(c) No instance of major default has come to the notice of the Finance Ministry.

(d) Does not arise.

(e) and (f). It is not quite clear what the hon. Member has in mind.

Compensatory Allowance for Government Employees in Tripura

*1465. **Shri Bangshi Thakur:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Tripura Administration have recommended increased scale of Compensatory Allowance to be paid to the lower grade Government employees of Tripura to cope with the situation arising out of high price of essential commodities etc. in Tripura;

(b) whether it is also a fact that the payment of Compensatory Allowance to the lower grade Government employees of Tripura is going to be discontinued from the month of September, 1957 and

(c) if so, the steps Government are going to take in the matter and when?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes

(b) No

(c) The sanction for the Compensatory Allowance has been extended upto the 28th February, 1958.

Research on Mahabharata and Ramayana

*1466. **Shri N. R. Munisamy:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the University Grants Commission has done anything by way of encouragement for research work on classics such as Mahabharata and Ramayana in the Madras and Annamalai Universities; and

(b) if so, the amounts that have been paid so far by it to each of these universities for the purpose?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimani): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 40].